



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/2276/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mitali Thakuria,
District & Sessions Judge,
Kokrajhar.

Dated Guwahati, the 29th April 2019.

Sub:- **Casual leave along with station leave permission.**

Ref:- letter No.DJK.1-5/2019/593, dtd. 25.04.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 26.04.2019 and 29.04.2019 alongwith permission to leave the head quarters after office hours from 25.04.2019 till the morning of 30.04.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/2000/2277/1 dated 29.04.19
Copy to.

1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Ratan